

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2643
ANSWERED ON:16.12.2004
AMENDMENT IN DISABILITY ACT
Shivanna Shri M

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether an amendment to the 1996 Disability Act(right to equality) is pending with Union Government for the last several years;
- (b) if so, the reasons for delay; and
- (c) the time by which the amendment is expected to be passed?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (c) The suggestions received for the amendment of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 are being processed on priority.